

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 188/SM/2012**

**Sub** : Calculation of total transfer capacity, available transfer and transmission Reliability margin.

Date of Hearing : 17.1.2013

Coram : Dr. Pramod Deo. Chairperson  
Shri S. Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member  
Shri A S Bakshi, Member(EO)

Respondent : National Load Despatch Centre, New Delhi

Parties present : Shri S. K. Soonee, POSOCO  
Shri V.K.Agarwal, POSOCO  
Shri S.R. Narasimhan, POSOCO  
Shri S.S. Barpanda, POSOCO  
Mis Jyoti Prasad, POSOCO  
Shri S.C. Saxena, POSOCO  
Shri Vikas Saxsena, JPL  
Shri Uday Shankar, NTPC  
Shri R.V. M.M. Rao, PGCIL

**Record of Proceedings**

The representative of POSOCO (NLDC) submitted that as directed by the Commission in the RoP for the hearing on 20.12.2012, POSOCO has submitted the results of the Stability Study to CEA on 12.1.2013. CEA vide letter dated 16.1.2013 asked for certain additional inputs which would be provided shortly. The representative of POSOCO further submitted that the details of the lines, on which shunt compensation could be reviewed to improve loadability, had been furnished to CTU on 12.1.2013.

2. The representative of POSOCO further submitted that the information on Zone-3 settings had been received from CTU on 14.1.2013. However, the information was still not complete in respect of 385 lines out of approx. 800 lines of 400 kV and above. He submitted that information about 48% of the total system has not been received even though the issue has been flagged since Oct 2012. The representative of CTU submitted that as the State lines are involved, the matter need to be taken up at the RPC level. The Commission took a serious view of the matter and directed CTU to take necessary action expeditiously for collection of the required data.

3. The representative of POSOCO submitted that the needs for stability studies in long term planning, medium term planning, operational planning phase as well as real time operation are well recognised. The representative of POSOCO further submitted that the importance of line loading both from the point of view of grid security as well as for better utilization for more efficient operation of electricity markets need to be considered comprehensively and in conjunction with other issues like maintenance practices at the transmission level, proper operation of protective systems, proper co-ordination of protective system settings in a rapidly expanding system involving many utilities, automatic control actions in case of ALERT or EMERGENCY situations, primary response from generating stations and robust safety net in the form of UFRs, df/dt and SPS.

4. As regards the TTC in Chhattisgarh region, the representative of POSOCO submitted that after commissioning of the 400 kV Raipur-Wardha D/Cline, TTC for Chhattisgarh (W3) zone has increased and since 4.1.2013, no congestion has been experienced in W3 zone.

5. The representative of Jindal Power Limited (JPL) acknowledged that there was respite after commissioning of the 400 kV Raipur-Wardha D/C line. He however submitted that since more generation is expected in the area, the issue of TTC/ATC should be dealt with urgently.

6. The representative of POSOCO submitted that it has received the copies of the opinion of Shri Bhanu Bhushan ex-member CERC and Shri V.Ramakrishna ex-member CEA on 16.1.2013 and the same would be responded shortly.

7. The Commission directed CTU to collect the Zone-3 settings from all states expeditiously and submit by 10.2.2013. The Commission further directed CTU to respond to the suggestions of POSOCO to remove/replace shunt compensation on LILO line to reduce length of line to improve loadability by 10.2.2013 and POSOCO may file its response by 15.2.2013. The Commission directed POSOCO to reply to expert opinion of Sh. Bhanu Bhushan and Sh. V. Ramakrishna by 10.2.2013.

8. The petition shall be listed for hearing on **20.2.2013**. The representative of CEA and CTU shall be present to assist the Commission.

By Order of the Commission

Sd/-  
(T. Rout)  
Joint Chief Legal